

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.99/Chd/Pb./2017**

**In the matter of:**

**Abhishake Bansal & Anr.**

**....Petitioners**


**Versus.**

**M/s Fashion Pyramid Private Limited & Ors.**

**....Respondents.**

**Present: Mr.Vikas Garg, Advocate for Mr.Yashpal Gupta,  
Advocate for the petitioners.  
None for respondents.**

**Mr.Vikas Garg, Advocate has submitted that Mr.Yashpal Gupta, counsel for the petitioners is not in station due to his personal work and seeks adjournment. Affidavit of service of the respondents has been filed. The same be taken on record. List the matter on 04.08.2017.**

  
(Justice R.P.Nagrath)  
Member (Judicial)

**May 24, 2017.**  
Ashwani